

Senior civil judge and JMFC., Pavagada
Cause list Dated 16/06/2020

Session	Sl No.	Case Number	Stage	Plaintiff Adv	Respondent / Deff Adv
Morning session	1	Ex.11/2019	Summons	SRV	
	2	S.C.9/2020	Summons	SVR	
	3	RA 17/2019	Summons	SNC	
	4	Ex.8/2018	Notice	PHS	
	5	Ex.24/2018	Notice	PSS	
	6	OS 34/2019	Notice	MB	
	7	Air.Misc MVC 15/2019	Notice		
	8	Ex.54/2019	Notice	JMM	
	9	MC 14/2020	Notice	RNB	
	10	MC 15/2020	Notice	NNR	
	11	MC 18/2020	Notice	HNN	
	12	OS 3/2019	Issues	IRL	MN
	13	MVC 849/2019	list of doc.	KVSN	
	14	OS 63/2019	list of doc.	PVY	
	15	RA 61/2018	Arguments	SNM	MB
	16	RA 72/2018	Arguments	KSH	IRL
	17	RA 1/2019	Arguments	MN	MN
Afrter noon session	18	RA 3/2019	Arguments	MB	SNM
	19	RA 4/2019	Arguments	MB	SNM
	20	RA 5/2019	Arguments	MB	SNM
	21	RA 16/2019	Arguments	PVY	MB
	22	MA 5/2019	Arguments	MLR	PVY
	23	RA 35/2019	Arguments	ISA	SRV
	24	RA 46/2019	Arguments	MB	MN
	25	RA 81/2019	Arguments	STN	IRL
	26	RA 98/2016	Arguments	PVY	ISA
	27	RA 48/2019	Arguments	MB	SNM
	28	RA 74/2019	Arguments	MN	SRV
	29	OS 43/2019	Issues	SNM	NNR
	30	RA 18/2018	Orders	SNM	
	31	MA 9/2019	Orders	MN	
	32	RA 17/2019	Orders	SNC	
	33	RA 40/2018	Judgment	SNM	
	34	RA 51/2019	Judgment	MN	

W. G. Dammas
15/6/2020
Senior Civil Judge and
J.M.F.C. Pavagada

CAUSE LIST DATED: 16-06-2020

Sl. No.	Case No.	Name of Plaintiff/ Petitioner/Dhr- Advocate	Name of defendant/ Respondent/Jdr -Advocate
Morning Session:-			
1	CC 125/19	PPS-APP	Mallesh-PHS
2	CC 132/19	PPS-APP	Thippeswamy-RV
3	Cmis 367/14	Shanthamma-ISA	Puttanarasappa-PR
4	OS 312/07	Gopalreddy-PVY	Narayanareddy-DVS
5	OS 306/09	Mohammed shafiulla-SNM	Prabhakarreddy-PSK/HKV
6	OS 297/13	Gangamma-ANR/RV	Bheemappa/KRS/SRV/PSM
7	OS 73/15	Srikantharao-UM	Sathyanarayana-PVY/RJ
8	OS 111/15	Nagappa-SVR	Obaleshappa-UM/DVS
9	OS 99/16	Manjunatha-JMM	Krishnappa-ISA
10	OS 13/17	Srinivasareddy-SVR	Rammohan-NNR
Afternoon Session:-			
1	OS 167/17	Sridevi-PSK	Srikanth-MB
2	OS 319/17	Bheemappa-ISA	Nagaraju-SNM
3	OS 31/18	Sharifunnissa-MN	Chief secretary-AGP
4	OS 81/18	Bharati bai-RV	Executive officer-SRV
5	OS 311/18	Thimmakka-UM	Eramma-DPR
6	OS 263/19	Shahinabi - ISA	Krishnappa-NNR

**Cause List of 16.06.2020 of Addl. Civil Judge & JMFC,
Pavagada**

Sl. No.	Case No.	Name of Plaintiff/ Petition/DHr/Advocate	Name of Defendant/ Respondent/JDr/Advocate
Morning Session			
01	C.C. 494/2012	A. P. P.	K. R. S
02	C.C. 1120/2014	A. P. P.	P. R.
03	C.C 679/2014	A. P. P.	M. N.
04	C.C. 132/2016	A. P. P.	U. M.
05	C.C. 420/2018	A. P. P.	I. R. L.
06	C.C. 560/2018	A. P. P.	M. N.
07	C.C. 555/2019	A. P.P	R. V.
08	P.C.R. 12/2014	N. N. R.	
09	O.S. 304/2013	S. R. V.	G. C. M.
10	O.S. 118/2016	M. N.	P. V. Y.
Afternoon Session			
11	O.S. 204/2016	S. T. N.	U. M.
12	O.S. 246/2018	M. N.	S. N. M.
13	O.S. 247/2018	M. N.	S. N. M.
14	O.S. 166/2019	D. V. S.	S. R. V.
15	O.S. 190/2019	A. N. R.	R. N. B.
16	O.S. 208/2019	V. S.	M. B. M.
17	O.S. 80/2020	S. N. M.	
18	Ex. 49/2013	D. P. R.	M. B.
19	Ex. 35/2014	M. B.	M. N.
20	Ex. 48/2017	S. N. C.	